

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 23/TT/2015

Subject : Petition for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for National Load Despatch centre (Powregrid portion)

Date of hearing : 22.3.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Ltd & 64 others

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri M.M Mondal, PGCIL
Shri S.K Venaktesan, PGCIL
Shri Rakesh Prasad, PGCIL
Smt Sangeeta Edwards, PGCIL
Shri Anshul Garg, PGCIL
Shri K.K Jain, PGCIL
Shri Arvind Agarwal, RVPN
Smt. Sheela Mishra, RVPN
Shri S.S. Bhoi, OHPC

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of truing up of Fees and Charges for the period 2009-14 block, Fees and charges for the period 2014-19 block for National Load Despatch centre (Powregrid portion).

2. The representative for the respondent OHPC made detailed submissions in the matter and has further submitted that reply was filed vide affidavit dated 8.3.2016.
3. The Commission after hearing the parties directed the petitioner to file its rejoinder in the matter. The Commission directed the petitioner to submit the details of lease charges for dark fibers and basis of determination of amount of lease charges on or before 11.4.2016
5. The Commission further directed the petitioner to file the above said information within the specified time. In case, the information is not filed within the said date, the matter shall be decided based on available records.
4. Subject to the above, order in the petition was reserved.

By Order of the Commission
Sd/-
(T. Rout)
Chief (Legal)

